

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

CP/CA No. 200(ND)/2017

**IN THE MATTER OF:**

**M/s Rakesh Asthana & Ors  
And**

.... **APPLICANT / PETITIONER**

**M/s AMR Infrastructure Ltd. & anr.**

.... **RESPONDENT**

**SECTION:**

**Under Section 213(b)**

**Order delivered on 23.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**


**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**


**For the APPLICANT / PETITIONER** :- Mr. Sanjeev Kumar, Advocate

**For the RESPONDENT** :-

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the petitioner, the matter is posted for hearing on 13<sup>th</sup> September 2017.

  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**